

(4)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY.

Original Application No. 763/90.

Shri U.M.Sayyad.

... Applicant.

V/s.

Sr. Superintendent of Post Offices,
West Division,
Pune.

... Respondents.

Coram: Hon'ble Vice-Chairman, Shri U.C.Srivastava,
Hon'ble Member(A), Shri M.Y.Priolkar.

Appearances:

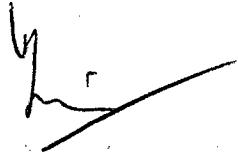
Oral Judgment:-

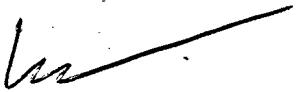
(Per Shri U.C.Srivastava, Vice-Chairman) Dt. 30.4.1991.

The services of the applicant who was a temporary Driver is terminated from Pune City Division on the ground that the Driver of the Department is available to the West Division and West Division does not require any outsider Driver.. The applicant's services were purely temporary and due to the availability of the Driver of the department they did not require any outsider.

2. There is no ground for any interference.

Accordingly, the application is rejected.


(M.Y.PRIOLKAR)
MEMBER(A)


(U.C.SRIVASTAVA)
VICE-CHAIRMAN